

OFFICE OF THE DISTRICT JUDGE & ADDL. SESSIONS JUDGE I/C, N/W DISTRICT: ROHINI

COURT COMPLEX, DELHI.

ORDER

In pursuance of Delhi High Court Order No.- 83/DHC/Gaz./G-1/VI.E.2(a)/2011 Dated 20.09.11 the Civil Cases as per list attached and mentioned below in Column No.-3 pending in the court of SCJ/RC/ACJ/CCJ/JSCC/ASCJ/GJ/ARC mentioned in Column No.-2, are hereby withdrawn and assigned to the court of Civil Judge, mentioned in Column No.-4, for disposal in accordance with law.

S.N. (1)	Name of the Transferor Court (2)	Cases as per list attached from Serial No. (3)	Name of transferee Court (4)
1	Sh. Asutosh Kumar SCJ/RC, Rohini Court Complex, Delhi.	Date: 17.10.11 S.N.- 3 TO 5, 10, 11, 16, 17 Total= 7	Sh Vijay Kr. Jha Civil Judge Rohini Court Complex, Delhi.
		Date-18.10.11 S.N.- 1, 2, 8 TO 10, 15, 16 Total= 7	
		Date-19.10.11 S.N.-8 TO 10, 13, 16 Total= 5	
		Date-20.10.11 S.N.-1 TO 3, 16 TO 19 Total= 7	
		Date-21.10.11 S.N.-7 TO 9, 13 TO 19 Total= 10	
		Date-22.10.11 S.N.-9 TO 11, 18, 19, 23, 24 Total= 7	
2	Sh. Mukesh Kumar ACJ/ARC, Rohini Court Complex, Delhi.	Date: 17.10.11 S.N.- 24 TO 27, 32, 40 TO 42 Total= 8	Sh Vijay Kr. Jha Civil Judge Rohini Court Complex, Delhi
		Date-18.10.11 S.N.- 5 TO 9, 24 TO 27 Total= 9	
		Date-19.10.11 S.N.-10 TO 13, 21 TO 26 Total= 10	
		Date-20.10.11 S.N.-6 TO 11, 21, 22, 27 TO 31, 39, 40 Total= 15	
		Date-21.10.11 S.N.-6 TO 8, 23 TO 26 Total= 7	
		Date-22.10.11 S.N.-7 TO 10, 18 TO 20, 27 TO 29 Total= 10	
3	Sh. Prashant Kumar CCI/ARC Rohini Court Complex, Delhi.	Date: 17.10.11 S.N.- 5 TO 9, 20 TO 22, 26 TO 30 Total= 13	Sh Vijay Kr. Jha Civil Judge Rohini Court Complex, Delhi
		Date-18.10.11 S.N.- 11 TO 15, 23, 24, 27 TO 32 Total= 13	
		Date-19.10.11 S.N.-9 TO 12, 15 TO 18, 25, 26, 32, 33 Total= 12	
		Date-20.10.11 S.N.-8 TO 11, 18 TO 22, 27 TO 29 Total= 12	
		Date-21.10.11 S.N.-8 TO 10, 12 TO 14 Total= 6	
		Date-22.10.11 S.N.-17 TO 21, 23, 24, 29, 30 Total= 9	

4	Ms. Smita Garg JSCC/ASCI/GJ Rohini Court Complex, Delhi.	Date: 17.10.11 S.N.- 3 TO 5, 30 TO 32 Total= 6	Sh Vijay Kr. Jha Civil Judge Rohini Court Complex, Delhi
		Date-18.10.11 S.N.- 4, 5, 10, 11, 16 Total= 5	
		Date-19.10.11 S.N.-11 TO 15, 27, 28 Total= 7	
		Date-20.10.11 S.N.-1 TO 5, 20, 21 Total= 7	
		Date-21.10.11 S.N.-6 TO 11, 16 TO 18 Total= 9	
		Date-22.10.11 S.N.-5 TO 8, 14, 15 Total= 6	

Transferor Court will send the files immediately to the Transferee Court with the instructions to the parties to appear before the Transferee Court on the date fixed.

Cases pertaining to Rent Control Act/DDA/MCD shall not be transferred.

(S.K. SARVARIA)

DISTRICT JUDGE & ASJ I/C N/W
ROHINI COURT COMPLEX:DELHI

No. 89722-89748 F2(12)/Judl/RC/11

Dated 15th October 2011

Copy forwarded for information to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge, Delhi.
3. The Officers concerned.
4. The Superintendent/Incharge, Filing Section, Rohini Court Complex, Delhi.
5. The Superintendent, Facilitation Centre, Rohini Court Complex, Delhi.
6. P.S. to Ld. DJ & ASJ I/C N/W, Rohini Court Complex, Delhi.
7. The In-Charge Web Site Committee (English/Hindi), Tis Hazari Court, Delhi.
8. The APRO, Rohini Court Complex, Delhi.
9. Record Officer, Rohini Court Complex, Delhi.
10. The Secretary, Bar Association, Tis Hazari/Patalia House/Karkardooma/Dwarka/Saket/Rohini Court, Delhi.

DISTRICT JUDGE & ASJ I/C N/W
ROHINI COURT COMPLEX: DELHI